Petitions

1445. Pandit D. N. Tiwari: Will the Minister of Home Affairs be pleased to state whether instructions have been issued to extend the date of receiving petitions in all the Ministries and other Government controlled Establishments whose last date fell during the strike period or shortly after that?

The Minister of State in the Ministry of Home Affairs (Shri Datar): No. The Instructions for the submission, receipt and transmission of petitions addressed to the President in respect of matters arising out of civil employment under the Government of India provide for a relaxation of the time-limit in suitable cases.

Arms and Ammunition used by China

1446. Shri P. K. Deo: Will the Minister of Defence be pleased to state:

(a) whether arms and ammunition of the Russian type are being used by the Chinese forces along our northern border; and

(b) if so, whether this fact was revealed by the Chief of the Army Staff in the course of a talk in Darjeeling on the 22nd June, 1960?

The Minister of Defence (Shri Krishna: Menon): (a) Government have no definite information whether arms and ammunition of the Russian type are being used by the Chines forces along our northern border.

(b) At an informal talk in Darjeeling on the 22nd June 1960, when asked about the weapons used by the Chinese army, the Chief of the Army Staff had expressed his view that the arms and ammunition used by the Chinese army were generally of Russian pattern. He did not imply that they were of Russian make or origin.

878(Ai) L.S.D.-5.

All India Council of Elementary Education

1447. Shri Aurobindo Ghosal: Shri B. Das Gupta:

Will the Minister of Education be pleased to state:

(a) whether the composition of the All India Council for Elementary Education has been finalised; and

(b) if so, what are the names of the members and the functions of the Council?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix II, annexure No. 104].

Indian Scientists Abroad

1448. Shri Parulekar: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 502 on the 1st March, 1960 and state:

(a) the number of the Indian scientists and technicians residing in foreign countries, who have since expressed their desire to return to India;

(b) the number of those who have returned since January, 1960; and

(c) the number of those who have been employed suitably?

The Minister of Home Affairs (Shri G. B. Pant) (a) Since January, 1960, 695 have enrolled themselves in the 'Indians Abroad Section' of the National Register of Scientific and Technical Personnel.

(b) and (c). 146 reported their return upto May, 1960. Of these, 47 are employed; 40 have not sent any replies; 59 were reported as looking for employment.